4

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

AT LENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

		T.P No.	Purpose	Section	Name of the Parties
	CP54/10	22/16	Hearing	397 398-	Kirti D Shah and 5 others Vs Deluxe Roadlines Pvt Ltd and 3 others
SL.NO. NAME (IN CAPITAL)			ITAL)	DESIGNATION	

PHONE NUMBER

REPRESENTATION TO WHOM (Petitioner _____ Respondent)

SIGNATURE

Uday Shankal Aritz

9611335997

Counsel Jol

Reditional

A DEVARAS 9164088100. Deluxe Roodling put lote) Resportable the contract

Counsel for Petitioner is present. Representative of R-1 to R-4 is presented. He requested further time to engage a counsel. Therefore, at his request, time granted finally to engage a counsel to 19.04.2017.

MEMBER (J)

MEMBER (T)